

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 4076

29<sup>th</sup> April, 2017

**NOTIFICATION**

It is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will not sit on 02.05.2017 (Tuesday). All the cases fixed to be listed before the aforesaid Division Bench on 02.05.2017 shall be listed on 03.05.2017.

Hon'ble the Chief Justice will not sit in the Single Bench on 02.05.2017. All the cases fixed to be listed before the Single Bench of His Lordship on 02.05.2017 shall be listed on 03.05.2017.

Hon'ble Mr. Justice S. Talapatra will sit in the Single Bench on 02.05.2017 at 10.30 AM and will take up the Single Bench matters as per the Roster.

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 4077 - 4101

29<sup>th</sup> April, 2017

**Copy to: -**

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

**REGISTRAR (JUDICIAL)**